

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

36. C.P. (IB)/599(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2023**

NAME OF THE PARTIES: Punjab National Bank Through
Proposed Resolution Professional Cma
Srigini Rajat Naidu
V/s
Shri. Ratnakar Gutte Personal
Guarantor For M/S. Seam Industries
Limited

Section: 95(1) of Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Surekha Yadav appeared for the Petitioner. Adv. Manoj Mishra appeared for the Respondent. List the matter on **09.10.2023** for hearing.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

08.09.2023
Sushil

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)